

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3428  
ANSWERED ON:22.12.2004  
FAMILY WELFARE PROGRAMME IN AP  
Rao Shri Sambasiva Rayapati

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Andhra Pradesh Government had urged the Union Government for the reimbursement of arrears under the family welfare programmes by the Government of India and increase the annual allocation from Rs 100 crore to Rs 180 crore;
- (b) if so, the details thereof;
- (c) whether for the year 2002-03, the Union Government allocated an amount of Rs 141.54 crores and only Rs . 13,678 .54 lacs was received in four instalment by the Andhra Pradesh State;
- (d) if so, the reasons therefor;
- (e) whether the amount of Rs. 46.98 crores accrued in to arrears ; and
- (f) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a)&(b) Yes, Sir. The Andhra Pradesh Government has recently sent the arrear claim for the year 2002-03, according to which no arrear is due. On the contrary, there is a surplus amount of Rs.790.57 lakhs lying with the State that will have to be adjusted in the future releases.

This Department has not received any communication from the State Government for increasing the allocation from Rs.100 crores to Rs.180 crores. The allocation over the years is continuously on the rise as given below:

(Rs. in lakhs)

Year	Allocation	Releases	Arrears
2001-02	10792.98	10751.15	6510.81
2002-03	14154.00	13678.54	6868.48
2003-04	14485.04	15603.57	8552.22
2004-05	16097.84	12073.38	(3 instalments)

During 2003-04, in addition to the allocated amount, an additional instalment of Rs. 1136.53 lakhs was also released.

(c) & (d) It is a fact that against the allocation of Rs.14154 lakhs, the amount released in four instalments was Rs. 13678.54 lakhs. The reduction in release in the fourth instalment was necessitated due to drastic reduction in the allocation of this Department at the RE stage by the Ministry of Finance by Rs.780 crores against the BE of Rs.4930 crores. Accordingly, the releases in the fourth instalment were reduced for all the States. However, during the year an amount of Rs.6868.48 lakhs was also released to the State of Andhra Pradesh as arrears. Thus, against the allocation of Rs.14154 lakhs, a total amount of Rs.20547.02 lakhs was released which was Rs.6393.02 lakhs more than the allocation.

(e) & (f) The expenditure incurred by the State in excess of the grants released by the department is paid to the State on the basis of audited statement of expenditure by the State A.G. All the arrear claims received have been released. There is no such claim received of Rs.46.98 crores accruing into the arrears.